

**Fwd: Subject: Urgent Complaint Regarding Widespread Illegal Sand Mining in Singla River, Karimganj District, Assam**

1 message

Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Sat, Aug 30, 2025 at 9:53 AM

===== Forwarded message =====

From: Sanjib Das &lt;dassanju311@gmail.com&gt;

To: &lt;registrarngt-kolkata@gov.in&gt;

Date: Sat, 30 Aug 2025 00:02:03 +0530

Subject: Subject: Urgent Complaint Regarding Widespread Illegal Sand Mining in Singla River, Karimganj District, Assam

===== Forwarded message =====

CC: membersecretary@pcbassam.org; secy-mines@assam.gov.in; dc-karimganj@nic.in; sp-karimganj@assampolice.gov.in

Respected Sir/Madam,

I am writing to file an urgent and serious complaint regarding widespread illegal sand mining currently taking place in the Singla River, Karimganj District, Assam. This destructive activity is occurring along a 20-kilometer stretch, specifically from Anipur to Nivia.

The unchecked excavation is having severe and visible consequences. We have already witnessed the collapse of the Dullabcherra Bridge due to uncontrolled sand removal and the heavy movement of overburdened trucks. Furthermore, the continuous destruction of the riverbanks is causing significant loss of agricultural land, which directly threatens the livelihoods and safety of nearby villages.

In the absence of a usable bridge, these heavy sand trucks are now overusing the Vidyanagar Bypass Road, leading to its rapid deterioration. This has created immense hardship for the general public, as the transportation of essential goods has become extremely difficult. As a result, the prices of food, fuel, and other daily necessities have increased sharply, disproportionately affecting poor families, farmers, and daily wage earners.

Given the scale of the environmental and social disaster unfolding, I implore the Hon'ble Tribunal to take immediate and decisive action. I respectfully urge you to:

1. Direct the Assam Pollution Control Board, the Mines & Minerals Department, and the Karimganj District Administration to launch an immediate investigation.
2. Order a complete and permanent halt to all illegal sand mining operations in the Singla River.
3. Ensure the restoration of safe bridges and roads to mitigate the public hardship caused by this illegal activity.

This matter is of the utmost urgency, and the citizens of Karimganj are suffering due to a lack of effective enforcement. Thank you for your time and attention to this critical issue.

Yours sincerely,

A Concerned Citizen

(Requesting anonymity for safety reasons)